

- (8) Opening of "zero deposit/Zero Balance" accounts for Old Age Pensioner Account under Indira Gandhi Old Age Pension Scheme, Widows Pensioner Account under Indira Gandhi National Widow Pension Scheme and Disabled Pensioner Account under Indira Gandhi National Disabled Pension Scheme with effect from 13th October 2009.
- (9) National Savings Institute, a subordinate organization under the Department of Economic Affairs (Budget Division) also maintains its web site *i.e.* nsiindia.gov, in collaboration with National Informatics Centre to facilitate interface with the public through wider dissemination of information on small savings and on-line registration and settlement of investor's grievances.
- (e) Does not arise in view of (a) to (d) above.

Unauthorized colonies of Delhi

†*379. SHRI RASHEED MASOOD: Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether the Ministry has regularized the unauthorized colonies of Delhi;
- (b) if so, the details thereof;
- (c) the names of colonies and details of plots where illegal construction has been carried out in Delhi during the past two years;
- (d) the details thereof; and
- (e) the action taken to demolish this illegal construction?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA RAY): (a) and (b) Pursuant to the Revised Guidelines of 2007, issued by the Ministry of Urban Development and Regulations for Regularization of Unauthorized Colonies, dated 24.3.2008 and 16.6.2008, issued by the Delhi Development Authority (DDA), no unauthorized colony has been formally regularized yet.

†Original notice of the question was received in Hindi.

(c) and (d) Details of the names of colonies as reported by DDA is given in Statement (See below). These colonies are spread over various zones, viz., East Zone, West Zone, Rohini Zone, South-East Zone, South-West Zone, and North Zone.

(e) Government of NCT of Delhi (GNCTD) has informed that it has issued advisories to public in leading newspapers in Hindi, English, Punjabi and Urdu that public should not invest in illegal properties. GNCTD has further informed that it has demolished 1157 structures and nearly 261 acres of land has been made free of unauthorized colonization. GNCTD has also asked police to lodge FIR against persons concerned and a case FIR has been registered by the Police. GNCTD has also stopped registration of sale deed in such unauthorized colonies, which are under the process of regularization.

The Municipal Corporation of Delhi (MCD) has informed that its zonal offices take action under the provisions of the DMC Act, 1957 as and when any unauthorized construction comes to notice in their jurisdiction. The Nodal Steering Committee constituted by the Hon'ble High Court of Delhi in the matter of "Kalyan Sanstha vs. UOI & Ors" is monitoring the progress of the respective zonal offices at regular intervals in this regard. Instructions have been issued to Deputy Commissioners of respective zones to put measures in place to keep a strict vigil and action on unauthorized construction. The status / action taken in this regard is monitored by them on weekly basis.

The Delhi Development Authority (DDA) has informed that demolition of illegal construction in Development Areas is an ongoing process. As and when the illegal construction other than what is protected under "The National Capital Territory of Delhi Laws (Special Provisions) Second Act, 2009" comes to the notice of DDA, action is taken to remove/stop it as per law. During the past two years, illegal construction was demolished by DDA in 288 properties in Delhi.

Statement

*Details of the colonies and plots where illegal construction
has been carried out in Delhi*

Sl. No.	Name of colony	Number of Properties/Plots
1	2	3
A. East Zone		
1.	New Ashok Nagar	41
2.	Village Gharoli Extended Abadi	01
3.	Village Dallupura Extended Abadi	01
4.	West Vinod Nagar	22
5.	Village Gazipur Extended Abadi	05
6.	Madhu Vihar	11
7.	Chillage Village	01
8.	Sri Ram Colony	01
9.	Village Kotla	01
10.	Village Gazipur	02
11.	Rani Garden	01
12.	Village Dallupura	01
13.	Rani Garden	01
14.	Shastri Par	01
15.	West Vinod Nagar	01
16.	Chilla Village	01
17.	West Jyoti Nagar	01
18.	Rani Garden	01

1	2	3
19.	Village Gazipur	01
20.	Tahir Pur Sarai	01
21.	Harijan Basti Ashok Nagar	01
22.	Sri Ram Colony	01
23.	Shastri Park	01
24.	Village Gazipur	01
25.	Village Gazipur	01
26.	Shastri Park	01
B. West Zone		
27.	Laxmi Garden, Moti Nagar	05
28.	Pochanpur	10
29.	Kakrola	07
30.	Mohit Nagar Main Dwarka Road	01
C. Rohini Zone		
31.	Budh Vihar	04
32.	Sukhbir Nagar	02
33.	Gupta Colony	02
34.	Pappu Colony	03
35.	Jain Colony	02
36.	Rajeev Nagar Extn	03
37.	Kailash Vihar	04
38.	Krishna Colony	02
39.	Utsav Vihar	02

1	2	3
40.	Agar Nagar	03
41.	Begumpur	01
42.	Rama Vihar	03
43.	Rajiv Nagar and Jain Nagar	03
44.	Rithala	01
45.	Roop Vihar	01
D.	South East Zone	
46.	Shaheen Bagh	218
47.	Abul Fazal Enclave Okhla	207
48.	Jaitpur Khadar	163
49.	Madanpur Khadar	119
50.	Aali Vihar	57
51.	Tajpur	10
52.	Badarpur	17
53.	Meethapur	25
54.	Molarband Extension	46
55.	Jaitpur Khadar	20
56.	Hari Nagar	91
E.	South West Zone	
57.	Rang Puri Extension	92
58.	Mahipal Pur	188
59.	Vasant Kunj Enclave	93

1	2	3
60.	Masoodpur	06
61.	Shanti Kunj	38
62.	Bhavani Kunj/Sai Kunj	10
63.	Kishangarh	05
F.	North Zone	
64.	Narela	165
65.	Siraspur	28
66.	Alipur	82
67.	Budhpur	06
68.	Samaipur	14
69.	Khera Kalan	18
70.	Libaspur	15
71.	Tikari Khurd	11
72.	Bhor Garh	02
73.	Jind Pur	02
74.	Singhola Village	04
75.	Singhla Colony	01
76.	Chandan Park	01
77.	Rajiv Nagar	01

Financial irregularities in preparation of CWG

†*380. SHRI RAM JETHMALANI: Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

†Original notice of the question was received in Hindi.